COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 64 of 2017

Dated: 14th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

National Energy Trading and Services Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Bipin Gupta

Mr. Paramhans for R-2 to 5

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.01.2019**.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/js